

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-306
IB-90/ND/2020

IN THE MATTER OF:

Mr. Arun Kumar Singh Sole Proprietor A.K. Singh & Company
Vs
M/s Bright Star Infrastrution & Pvt. Ltd.

...Applicant

...Respondent

SECTION

U/s 9 of IBC Code, 2016

Order delivered on 28.02.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

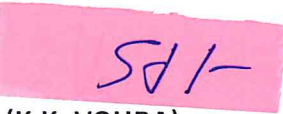
SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Prakhar for OC
For the Respondent :

ORDER

Matter has been adjourned to **17.03.2020.**


(K.K. VOHRA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Khushboo)